## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP No. 225 (ND)/2011

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE COMPANY: Shri Neelmani Sharma Vs. M/s Pandit Munshi Ram and Associates and Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME **DESIGNATION** 

REPRESENTATION

SIGNATURE

For the Petitioner(s):

None

For the Respondent(s): None

## **ORDER**

CA No. 258/2017

CA No. 258 of 2017 has been filed. Notice of the same be effected on the Counsel for the Respondent. Dasti.

Be listed on 23.10.2017, the date already fixed.

(S. K. Mohapatra) Member (T)

(Ina Malhotra)

Member (J)